

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

137.I.A. 1791/2022
IN
C.P.(IB)-625(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.04.2024**

NAME OF THE PARTIES: Small Industries Development Bank of
India (SIDBI) (Through The Proposed Resolution Professional Mr. Anil kashi
drolia)

V/s.

Mr. Nikhil Anupendra Chaturvedi

SECTION 95(1) OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **24.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)